

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 38

Dated Guwahati, the 7th June, 2022

Hon'ble the Chief Justice (Acting) has been pleased to constitute a Committee for reconstitution of the panel of arbitrators to conduct cases under the Arbitration and Conciliation Act, 1996.

NAME OF THE COMMITTEE	NAME OF HON'BLE JUDGES/MEMBERS	SECRETARY
Committee for reconstitution of the panel of arbitrators	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Manish Choudhury	Registrar General & Registrar (Judicial)

This Notification will come into effect immediately.

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL

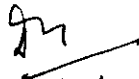
Memo No. HC. III – 06/2021/1929/G, dated Guwahati the 7th June, 2022.

Copy to:-

1. The Registrar (Vigilance/ Admin/ Judicial/ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizwal Bench, Aizwal/ Itanagar Bench, Itanagar.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court Guwahati.
5. The Joint Registrar, _____, Gauhati High Court, Guwahati.
6. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
7. The Assistant Registrar _____, Gauhati High Court, Guwahati.
8. The Court Manager, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*

12. The P.S. to Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Judge, Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mr. Justice Manish Choudhury, Judge, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
16. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
17. The Court Officer I & II, Gauhati High Court, Guwahati.
18. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL


7/6/2022